## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

ZP 295/16 APPLICATION NUMBER

TP 135/17 PETITION NUMBER

: ME NALLY SAMATI ENLINEERING LTD. SCORPIO ENGINEERING PUT. LTD. NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

433(e) **UNDER SECTION** 

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE

PHONE NUMBER REPRESENTATION BY WHOM

DORE RAI

Ph: 9743897941

RISHAV BANERJEE

Adv for Petitimer

Shri Rishav Banerjee, Advocate appearing for the Petitioner company is present. He has filed 2 sets of copies. He is directed to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 03.03.2017.

MEMBER (J)

MEMBER (T)